

**OFFICE OF THE DISTRICT & SESSIONS JUDGE (NEW DELHI DISTRICT)  
PATIALA HOUSE COURTS: NEW DELHI**

**ORDER**

Consequent upon transfer/posting Order of Hon'ble High Court of Delhi bearing no. 21/DHC/Gaz./G-7/VI.E.2(a)/2017 dated 07.09.2017 and in view of the foot note no. 19 of the said order, all the Traffic Circles of the Court of Sh. Aashish Gupta, MM (Traffic), NDD are assigned to the following Metropolitan Magistrates w.e.f. 11.09.2017.

S.N.	Previously presided over by	Traffic Circle	Assigned to
1.	Sh. Aashish Gupta, MM (T)	Chanakyapuri Traffic Circle	Mr. Samar Vishal, ACMM-02
		Parliament House and Bara Khamba Road Traffic Circles	Ms. Ritu Singh, MM-01
		Tilak Marg and Tughlak Road Traffic Circles	Mr. Lovleen, MM-02
		Parliament Street Traffic Circle and the petty offences cases	Mr. Sujit Saurabh, MM-02

The Ahlmads/Asst. Ahlmads of the concerned Courts are directed to send the transferred traffic challans (Circle wise) and petty offences cases, complete in all respects, w.e.f. 11.09.2017 onwards to the transferee Courts well in advance to the transferee Courts and also to display a copy of such transferred Challans (Circle wise) outside the Court room/Ahlmad room for information of the concerned Advocated/Parties.

Non compliance of the order by any concerned official shall be viewed seriously.

(POONAM A. BAMBA)  
DISTRICT & SESSIONS JUDGE  
NEW DELHI DISTRICT, PHC

No. 11008-11021 /Judl./DWK/2017

Dated 08/09/17

Copy forwarded for information to :-

1. The Ld. Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. Ld. District & Sessions Judge(HQ), Tis Hazari Courts, Delhi.
3. The Concerned Judicial Officers, New Delhi District, PHC.
4. D&SJ Secretariat, NDD, PHC.
5. O/o CMM, NDD, PHC.
6. AO(J)BI APRO
7. President/Hony. Secretary NDDBA, PHC.
8. Prosecution branch, NDD, PHC.
9. Computer Branch/Server Room, NDD, PHC.

DISTRICT & SESSIONS JUDGE